

(b) if so, the criterion which is proposed to be laid down for this retrenchment and what category of officers are likely to be affected; and

(c) the strength of N.C.C. Officers appointed from amongst the discharged Emergency Commissioned officers and whether they are likely to be affected by the retrenchment of officers if and when it is effected?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH): (a) and (b). No whole-time NCC officer is proposed to be retrenched during 1968-69; only the junior-most part-time officers in some of the units, which may have to be disbanded or reduced in strength, will be affected, and will revert to their regular teaching posts.

(c) 340 ex-Emergency Commissioned Officers were appointed in the NCC Organisation up to 15th July, 1968. No retrenchment of these officers is visualised consequent to the re-organisation plan of the NCC.

NUCLEAR POWER PLANTS IN PAKISTAN

4011. SHRI SAMAR GUHA: Will the Minister of DEFENCE be pleased to state:

(a) whether it is fact that Pakistan is setting up two Nuclear Power Plant one in East Pakistan and other in West Pakistan, with the help of foreign countries;

(b) if so, which are those foreign countries and the capacities of the proposed Nuclear Power Plants and the scheduled time for their completion; and

(c) whether the Government of Pakistan will be able to stockpile fissile material which will constitute defence problem of new dimension for India?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH): (a) Yes, Sir.

(b) The Karachi Plant, which is being set up with Canadian assistance, will have a capacity of 137 megawatt and is expected to be completed in 1970. The feasibility report of the 400 megawatt Roopur Plant is being prepared by Russian experts.

(c) Attention is invited to the reply given on 1st May, 1968, to Unstarred Question No. 9239. Presumably the fissile material produced would be subject to safeguards.

M39LSS/68

DISCREPANCY IN LAND STATISTICS OF UTTAR PRADESH

4012. SHRI MOLAHU PRASHAD: Will the PRIME MINISTER be pleased to state:

(a) whether the area of Uttar Pradesh has been stated as 755 lakhs of acres in the Annual Report of the Uttar Pradesh Government for the year 1962;

(b) whether the area of Uttar Pradesh has been stated as 729 lakhs of acres in the diary of the Information Department for the year 1966;

(c) whether the area of Uttar Pradesh has been given as 723 lakhs of acres in 'India 1967' published by the Government of India in 1967;

(d) if so, whether Government propose to take any action to find out the discrepancy in the figures and as to what happened to 20 lakhs of acres of land of Uttar Pradesh during the period of five years from 1962 to 1967; and

(e) if so, when?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI): (a) Presumably, the Hon'ble Member is referring to the figure appearing in the 1962 issue of 'Uttar Pradesh Annual'. According to the State Government, an error crept into the figure as a result of inadvertent inclusion of some areas of Delhi and Haryana.

(b) Yes, Sir.

(c) No, Sir.

(d) and (e). Do not arise.

COCO ISLAND

4013. SHRI MADHU LIMAYE: Will the Minister of EXTERNAL AFFAIRS be pleased to refer to the reply given to the Unstarred Question No. 1921 on the 31st July, 1968 and state:

(a) whether the possession of the Coco Island was given to Burma by an executive order or orally or through an agreement; and

(b) whether the sanction of Parliament was obtained?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI) : (a) and (b). Before, and after the secession of Burma from the rest of British India in 1937, the Coco Islands have been part of Burma. Hence the question of handing over their possession to Burma by an executive order or orally or through an agreement, with or without the sanction of Parliament, does not arise.

ASIA FOUNDATION

4014. SHRI D. N. PATODIA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that the Asia Foundation has intimated to the Prime Minister its decision not to accept any funds in future from any institution which received support from the C.I.A. directly or indirectly ;

(b) whether it is also a fact that Government have not preferred any charge against the organisation and only verbal displeasure of Government was communicated to the organisation for its receipt of money from organisations getting C.I.A. funds ; and

(c) whether in view of part (a) above, Government would like the foundation to function in India as before ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI) : (a) Yes, Sir.

(b) Yes, Sir.

(c) No, Sir. There can be no guarantee that the Asia Foundation would not accept funds from suspect sources in future.

सिक्किम और भूटान में शिक्षा संस्थाओं के लिये अनुदान

4015. श्री हुकम चन्द कछवाय : क्या वैदेशिक-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार ने सिक्किम और भूटान में कुछ शिक्षा संस्थाओं

की स्थापना और विकास के लिए अनुदान दिये हैं ;

(ख) यदि हाँ, तो गत पांच वर्षों में इस प्रयोजन के लिए कितनी राशि दी गई ; और

(ग) उक्त अवधि में इन शिक्षा संस्थाओं में कितने भारतीय विद्यार्थियों ने शिक्षा प्राप्त की ?

प्रधान मंत्री, अणु-शक्ति मंत्री, योजना मंत्री तथा वैदेशिक-कार्य मंत्री (श्रीमती इंदिरा गांधी) : (क) जी, हाँ। भूटान और सिक्किम के साथ भारत के आर्थिक सहयोग के कार्यक्रमों के बारे में सदन में पहले कई बार बताया जा चुका है। इन कार्यक्रमों के अंतर्गत बहुत-सी प्रायोजनाओं के लिए सहायता प्रदान की जाती है, जिनमें वे प्रायोजनाएँ भी शामिल हैं जिनका संबंध इन दोनों राज्यों में शिक्षा के विकास से है।

(ख) 1963-64 से 1967-68 के वित्तीय वर्षों में जो धनराशि दी गई है, वह इस प्रकार है :—

भूटान—अनुमानतः 170.8 लाख रुपये।

सिक्किम—अनुमानतः 78.7 लाख रुपये।

(ग) भूटान और सिक्किम की शिक्षा संस्थाओं का प्रशासन और नियंत्रण इन दोनों देशों की सरकारों के हाथ में है। जो भारतीय विद्यार्थी सामान्यतः इन देशों में रहते हैं वे स्थानीय शिक्षा संस्थाओं में प्रवेश पा सकते हैं। भारत सरकार इस बारे में आंकड़े बताने की स्थिति में नहीं है क्योंकि उनका इससे प्रमुख रूप से कोई संबंध नहीं है।

PER CAPITA INCOME AND EXPENDITURE OF STATES

4016. SHRI NITIRAJ SINGH CHAUDHARY : Will the PRIME MINISTER be pleased to state the *per capita* income and expenditure in each State, State-wise, at the beginning of First, Second and Third Plan and in 1966-67 and 1967-68 ?